

Annexure 7																
Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited ; Date of commencement of liquidation: 18.04.2023 and appointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on :23.09.2025																
List of other stakeholders, if any (other than financial creditors and operational creditors)																
S No	Name of stakeholder	Category of stakeholders (preference shareholders/equity shareholders / partners others)	Identification No	Details of claims received	Details of claim admitted							Amount of conting nt claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Ayyappa Roller Flour Mills Ltd	preference shareholders	66	18.05.2023	23,70,66,667	236419608	Form G	Nil, As per information available till date.	No	0	2.41	0	-	6,47,059		
2	Suryajyoti Infotech Limited	preference shareholders	67	18.05.2023	11,40,99,079	0	Form G	Nil, As per information available till date.	No	0	-	0	-	11,40,99,079		
Sub Total					35,11,65,746	23,64,19,608				-	2.41		-	11,47,46,138	-	